

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-502**

CP No- 204/59/ND/2021

IA/08/2023

**IN THE MATTER OF:**

Arun Srivastava

**.....Applicant**

**Vs.**

Hitech Erectors Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 59 CA

**Order delivered on 15.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**

**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv Gagan mathur with Adv Shitanshu

For the Respondent : Adv. Abhishek Anand, Adv. Ishaan Dhingra,  
Counsels for the Respondent No.1 to 8.

**ORDER**

Ld. Counsel for the Applicant is present and sought further time to file rejoinder to the reply filed by the Respondent. Ld. Counsel for the Respondent is present. In view of the request made by Ld. Counsel for the Applicant, list this matter on **31.07.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**